GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 653 TO BE ANSWERED ON 20th JULY, 2022

RUBBER ACT

653. SHRI THOMAS CHAZHIKADAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether any objections and suggestions have been received on the draft published on repeal of Rubber Act, 1947 and enactment of Rubber (Promotion and Development) Bill, 2022;
- (b) if so, the details thereof including the last date to submit the receipt of objections/ suggestions;
- (c) whether the Government has received any objections/ suggestions from the state of Kerala; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) & (b): 522 stakeholders and public have submitted their suggestions on the draft 'Rubber (Promotion and Development) Bill 2022'. Last date to receive the objections/suggestions was 9th April 2022.
- (c) & (d): Government has received suggestions from various stakeholders from the state of Kerala including Minister for Agriculture, Government of Kerala suggesting modifications in some provisions of the draft Rubber (Promotion and Development) Bill, 2022. Suggestions have been received regarding definitions, objectives, constitution of the Board, functions, provision relating to minimum and maximum price for rubber, declaration of Minimum Support Price, provisions for declaring status of rubber as agriculture produce, request not to repeal the Rubber Act 1947, etc.
